

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-1116/ND/2018

IN THE MATTER OF:
M/s.Global Infonet

...PETITIONER

Vs.

M/s. Cogniscent Business

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 07.08.2019

Coram:

SHRI. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

Present for the Petitioner : Mr. Ketan Madan, Advocate

ORDER

The request of counsel for petitioner withdraw the application filed is permitted, subject to the condition that the counsel will move an application in this regard. Post the matter to 20th August, 2019.

Sd-

(V.K. Subburaj)
Member (T)

Sd-

(P.S.N. Prasad)
Member (J)